

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1473/2012

New Delhi, this the 03rd day of November, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Jatinder Bali,
S/o. Dr. K P Bali,
R/o. D-10, MCD Medical Complex,
Kalidas Marg, Gulabi Bagh, Delhi-110007. ... Applicant

Versus

1. Municipal Corporation of Delhi,
Through the Commissioner,
Town Hall, Delhi 06.
2. The Addl. Commissioner (Health),
Health Department,
Municipal Corporation of Delhi. ... Respondents
3. The Chairman,
Union Public Service Commission,
Dholpur House
New Delhi. ... Proforma Respondent

(By Advocate: Sh. R.N. Singh)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

None for the applicant. On the last date of hearing also, the applicant was absent. It appears that the applicant is not interested to prosecute the application further.

2. Therefore, this OA is dismissed for default of appearance and non-prosecution.

**(Shekhar Agarwal)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/ns/